

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.112/11 &
IA-182/11**

Dated : 26th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Bhilangana Hydro Power Limited

....Appellant(s)

Versus

**Uttrakhand Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Sen and Ms. Surbhi Sharma

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1,
Mr. Pradeep Misra and Mr. Manoj Kumar Sharma
for R-2

ORDER

Mr. Manoj Sharma, learned Counsel undertakes to file Vakalatnama on behalf of Respondent No. 2. He seeks some time to file the reply. Reply to be filed on or before 20th September, 2011.

Post the matter for hearing on **27th September, 2011 at 2.30.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ak